

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(29) T.C.P.-26/237,397-398/(MB)/2014
IA 52/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.08.2018

NAME OF THE PARTIES: Shri Shridher Bedekar
V/s
V P Bedekar & Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237,397-398

ORDER

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **10.10.2018** at **2.30 PM**.

SD/-

M.K. SHRAWAT
Member (Judicial)

23.08.2018.

HHS